

## Statement of Immovable Property Return for the year 2014 (as on 01.01.2015)

Service: ICLS

Name of Officer (in full): Puneet Kumar Duggal

Designation: Deputy Director

Date of Birth: 27<sup>th</sup> April, 1972

Ministry/Department/Office: Ministry of Corporate Affairs

Grade Pay: Rs. 6,600/-

Present pay: P.B. Rs. 20,790/- p.m. plus other admissible allowance

Name of district sub-division, Taluk and Village in which property is situated	Name and details of property - housing, lands and other buildings	Cost of construction/acquirement including land in case of house and year when purchased	* Present Value	If not in own name state in whose name held and his/her relationship to the Government servant	How acquired- whether by purchase, lease**, mortgage, inheritance gift or otherwise, with date-of-acquisition and name with details of persons from whom acquired.	Annual income from the property	Remarks
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
Unit No. GF, 18A, SS Omnia, Sec-86, Gurgaon	Shop	Approx. Rs. 27,00,000*/- (* Rs. 8,28,387 has already been paid. The rest of amount is required to be paid in the next three years)	-	Has been booked in the joint name of myself & my brother. Extent of interest is 50%	Yet to acquire	Nil	At present, shop has only been booked. The probable date of possession would be in the year 2017-18

Signature: 

Date: 30-01-2015

30/1/2015  
 SOC (19)  
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 31/1/15